

HIGH COURT OF JAMMU AND KASHMIR
(Office of the Registrar General at Srinagar)

ORDER

No: 339

Dated: 27.07.2015

Sh. Parvez Hussain Kachroo, District Judge, whose services have been placed at the disposal of Hon'ble the Chief Justice, High Court of J&K, vide High Court Order No. 296 dated 14.07.2015, is posted as Registrar (Judicial), High Court of J&K, Srinagar Wing, vice Sh. Mohammad Yousuf Wani.

Sh. Farooq Ahmad Bhat, Sub Judge/Civil Judge(Senior Division) whose services have been placed at the disposal of Hon'ble the Chief Justice, High Court of J&K, vide High Court Order No. 325 dated 24.07.2015, is posted as Joint Registrar Judicial/Protocol, High Court of J&K, Srinagar Wing, vice Sh. Gowhar Majid Dalal.

By Order


(Kaneez Fatima)²⁰¹⁵
Registrar General


No: 7937-52/49

Dated: 27.07.2015

Copy to the:-

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K,
2. Secretary to Hon'ble Mr. Justice _____,
....for information of His Lordship.
3. Registrar Vigilance, High Court of J&K, Srinagar,
4. Registrar Judicial, High Court of J&K, Jammu/Srinagar,
....for information and necessary action.
5. Sh. Parvez Hussain Kachroo,
6. Sh. Farooq Ahmad Bhat,
.....for information and necessary compliance.

7. Incharge NIC for uploading the same on Website.
8. Office file.


Registrar General
27-7-2015